

**IN THE HIGH COURT OF BOMBAY AT GOA****Stamp Application Main No. 1306 of 2020**

Swapneel Ulhas Nachinolcar .... Petitioner  
Versus  
State of Goa, Thr. the Public  
Prosecutor & 2 Others .... Respondents

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Mr. Siddharth S. Sardesai, Advocate for the Petitioner.

Mr. Pravin Faldessai, Assistant Public Prosecutor for  
Respondent Nos. 1 and 2.

Mr. Pavithran A.V., Advocate for Respondent No. 3.

**Coram:- M.S. SONAK &**  
**M.S. JAWALKAR, JJ.**

**Date:- 4<sup>th</sup> January, 2021**

P.C.

At the request of the learned Counsel for the  
petitioner, stand over to 11.01.2021.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

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